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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.04.2019

PRESENT: 1.Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

| CP/CA No.             | Purpose     | Sec                      | Name of Petitioner            | Petitioner Advocate              | Name of Respondent              | Respondent Advocate |
|-----------------------|-------------|--------------------------|-------------------------------|----------------------------------|---------------------------------|---------------------|
| CP258/16,<br>TP108/17 | For hearing | Sec 433<br>of CA<br>1956 | Encarta<br>Pharma Pvt<br>.Ltd | Ramachandra<br>D Chrudhaw<br>IRP | Vikram<br>Hospitals<br>Psvt.Ltd | Madhusudhan<br>T.   |

ADVOCATE FOR PETITIONER/s:

ANIL KUMAR.H  
Advocate for IRP  
9886698898

ADVOCATE FOR RESPONDENT/s:

SHYAM V PRASAD, Adv. 9902327191  
PRINCY PONNAN, Adv. 11044  
Dr. S.B. Vikram

**ORDER**

Heard Shri Anil.Kumar H, learned Counsel for Resolution Professional and Shri Shyam V.Prasad along with Ms.Princy Ponnann, learned Counsel for Respondent, Dr.S.B.Vikram, Party-in-Person. Resolution Professional is directed to be present ~~on before~~ <sup>on</sup> the next date of hearing. Post the case on **10.04.2019.**

**MEMBER(T)**

**MEMBER(J)**

Raushan  
Verified

2019-04-10